

Shashikant Dhamne

B.Com (Hons), LL.B (Gen), FCA, Insolvency Professional

10, Shreeban Society, Opp. Police Ground
F. C. Road, Shivajinagar, Pune - 411 016
Maharashtra, India

Reg. No.: IBBI/PA-001/IP-P00237/2017-18/10466

Tel: + 91 20 - 2566 5551 / 2566 1551

email: ssdhamne@yahoo.co.in**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF BIG LOYALTY INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	BIG LOYALTY INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	05/11/2018
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Delhi
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2018FTC341533
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat No. C-120, Fifth Floor, National Apartments, Plot No-04, Sector-3, Dwarka, New Delhi, South West Delhi, Delhi - 110075, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21/03/2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne , Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/PA-001/IP-P00237/2017-18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	20/04/2022

Notice is hereby given that **Big Loyalty India Private Limited** has commenced voluntary liquidation on 21st March 2022.

The stakeholders of **Big Loyalty India Private Limited** are hereby called upon to submit a proof of their claims, on or before 20th April 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne**Date:** 21st March 2022**Place:** Pune